

DEMAND NO. 6—MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION.

"That a sum not exceeding Rs. 27,99,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1962, in respect of 'Ministry of Community Development and Co-operation'."

DEMAND NO. 7—COMMUNITY DEVELOPMENT PROJECTS, NATIONAL EXTENSION SERVICE AND CO-OPERATION.

"That a sum not exceeding Rs. 2,75,57,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1962, in respect of 'Community Development Projects, National Extension Service and Co-operation'."

DEMAND NO. 110—CAPITAL OUTLAY OF THE MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION.

"That a sum not exceeding Rs. 4,96,04,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1962, in respect of 'Capital Outlay of the Ministry of Community Development and Co-operation'."

18.59½ hrs.

BUSINESS ADVISORY COMMITTEE

SIXTY-THIRD REPORT

Shri Siddananajappa (Hassan): Sir, I beg to present the Sixty-third Report of the Business Advisory Committee.

19 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, April 14, 1961/Chaitra 24, 1883 (Saka).
